

(8)

## Declaration of Assets and Liabilities

Year-2022-23

4040 (1-11-23)  
9/2/23

I, **RANJEET KUMAR S/O LATE LAL BABU GUPTA** aged **26** Years, belonging to **Bihar Legislative Assembly, Secretariat** service and presently working as **JUNIOR CLERK** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

**A** Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description   | Self                                    | Spouse name (s)<br>RITIKA SAH  | Dependant-1                           | Dependant-2                           | Dependant-3 |
|---------|---|---|--------------------------------|---------------------------------------|---------------------------------------|-------------|
| (i)     | Cash  | 10,000/-                                | Nil                            | Nil                                   | Nil                                   | Nil         |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI<br>35,000/-                         | Nil                            | Nil                                   | Nil                                   | Nil         |
| (iii)   | Bonds, Debentures and shares in Companies                                     | Nil                                     | 50,000<br>Max Life insurance   | Nil                                   | Nil                                   | Nil         |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | L.I.C<br>PREMIUM-<br>14,614/-<br>yearly | 1,50,000<br>Max Life insurance | 1,00000<br>TATA<br>AIA Life Insurance | 20,4500<br>TATA AIA<br>Life Insurance | Nil         |
| (v)     | Motor Vehicles (details of make, etc.)  | BULLET<br>ROYAL<br>ENFIELD              | Nil                            | Nil                                   | Nil                                   | Nil         |
| (vi)    | Jewellery (give details of weight and value)                                  | 10 Gm gold                              | 10 bhar silver                 | Nil                                   | Nil                                   | Nil         |
| (vii)   | Other assets, such as values of claims / interests                            | Nil                                     | Nil                            | Nil                                   | Nil                                   | Nil         |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description  | Self                        | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|--|-----------------------------|-----------------|-------------|-------------|-------------|
| (i)     | Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | Nil                         | Nil             | Nil         | -Nil        | Nil         |
| (ii)    | Non-Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                  | Nil                         | Nil             | Nil         | Nil         | Nil         |
| (iii)   | Buildings (Commercial and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value | Nil                         | Nil             | Nil         | Nil         | Nil         |
| (iv)    | Houses / Apartments, etc.<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value              | Nil                         | Nil             | Nil         | Nil         | Nil         |
| (v)     | Other (such as interest in property)   | SHARE IN ANCESTRAL PROPERTY | Nil             | Nil         | Nil         | Nil         |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|---|---|--------------------------------|
| (a)     | (i) Loans from Banks  | ICICI BANK ANISBAD PATNA  | 26,00000                       |
|         | (ii) Loans from financial institutions  | Nil   | Nil                            |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | Nil   | Nil                            |
|         | (b) dues to departments dealing with supply of water                                    | Nil   | Nil                            |
|         | (c) dues to departments dealing with supply of electricity                              | Nil   | Nil                            |

*Ranjeet Kumar*  
09.02.2023

|     |   |            |     |
|-----|---|------------|-----|
|     | (d) dues to departments dealing with telephones   | Nil        | Nil |
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   | Nil        | Nil |
|     | (f) Other dues, if any  | Nil        | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | DLWPK1377J | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil        | Nil |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil        | Nil |
|     | (iv) Property Tax   | Nil        | Nil |

### C Personal Detail

GPF/CPF/PRAN No. :-

110123719802

Gender :-

M (M/F)

Date of Birth :-

0 1 0 5 1 9 9 5 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY , SECRETARIAT

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ranjeet Kumar

Name of Employee: RANJEET KUMAR

Designation: Junior Clerk

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 02-02-2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.